

CBI Vs M/s Rikon Fabtex Pvt. Ltd. & Ors.

CC No. 430/2019

26.08.2020

**Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Inspector Satyabir Singh.**

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Matter was fixed for filing of supplementary chargesheet. I.O. seeks further time of two months for filing the supplementary chargesheet as CFSL results have not been received due to COVID 19 pandemic. Heard.

On the request of Ld. I.O. put up on **02.11.2020** for filing of supplementary chargesheet and reports of CFSL.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
26.08.2020.**